

FORM-B PUBLIC ANNOUNCEMENT (Regulation 12 of the Insolvency and Bankruptcy Board of India (Liquidation Process) Regulations, 2016) FOR THE ATTENTION OF THE STAKEHOLDERS OF FE AAGROCHEM PRIVATE LIMITED		
Sl.No.	PARTICULARS	DETAILS
1.	Name of corporate debtor	Fe Agrochem Private Limited
2.	Date of incorporation of corporate debtor	29 August 2012
3.	Authority under which corporate debtor is incorporated / registered	Registrar of Companies, Delhi, under The Companies Act- ,1956
4.	Corporate Identity No. / Limited Liability Identification No. of corporate debtor	U01400DL2012PTC241254
5.	Address of the registered office and principal office (if any) of corporate debtor	Registered Office:- W-19, Greater Kailash-II New Delhi-110048 India Factory:- Plot No: 123, Matsya Industrial Area, (MIA Alwar) District Alwar Rajasthan
6.	Date of closure of Insolvency Resolution Process	21.02.2022
7.	Liquidation commencement date of corporate debtor	21.02.2022 (order received to the liquidator on 28.02.2022 from Hon'ble NCLT Bench-IV)
8.	Name and registration number of the insolvency professional acting as liquidator	Name:- Akarsh Kashyap Registration Number:- IBB/IIPA-001/IP-P00566/2017-2018/11042
9.	Address and e-mail of the liquidator, as registered with the Board	Address:- C-10, LGF, Lajpat Nagar - 3, New Delhi, National Capital Territory of Delhi-110024 Email: akashyap2002@yahoo.com
10.	Address and e-mail to be used for correspondence with the liquidator	Address:- C-10, LGF, Lajpat Nagar - 3, New Delhi, National Capital Territory of Delhi-110024 Email: liquidator.feaagrochem@gmail.com
11.	Last date for submission of claims	30.03.2022 (30 days counted from the date of receiving of order from Hon'ble NCLT Bench-IV)

Notice is hereby given that the National Company Law Tribunal Bench-IV has ordered the commencement of liquidation of the **Fe Agrochem Private Limited** on **21.02.2022** order received on from Hon'ble NCLT on **28.02.2022**.

The stakeholders of **Fe Agrochem Private Limited** are here by called up on to submit their Claims with proof on or before **30.03.2022**, to the liquidator at the address mentioned against item No. 10.

The financial creditors shall submit their claims with proof by electronic means only. All other creditors may submit the claims with the proof in person, by post or by electronic means.

Submission of false or misleading proof of claims shall attract penalties.

Date : 01.03.2022
Place : New Delhi


Akarsh Kashyap
Liquidator of Fe Agrochem Private Limited

